

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-87/2013 (Pt.)/8424/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pranjal Das,  
District & Sessions Judge,  
Jorhat.

Dated Guwahati the <sup>th</sup> 5 October, 2023.

Sub: **Casual leave.**

Ref:- Letter No. JJA/9838/2023 dated 03.10.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 07.10.2023, alongwith station leave permission, from the evening of 06.10.2023, till the morning of 08.10.2023**, has been granted. The Additional District & Sessions Judge, Jorhat and in his absence the next senior most Judicial Officer available at the station would remain in charge of your Court and office, during your absence.

Yours faithfully,

sd/-  
**JT. REGISTRAR(VIGILANCE)**

**Memo NO.HC.VII-87/2013 (Pt.)/8425/A, dated**, 05-10-23  
Copy to :

✓ 1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR(VIGILANCE)**  
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